#### GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

## LOK SABHA

### **UNSTARRED QUESTION NO. 3235**

TO BE ANSWERED ON FRIDAY, THE 17<sup>TH</sup> DECEMBER, 2021

#### **Tele-Law Scheme**

3235 SHRI ANURAG SHARMA :

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has launched Tele-Law scheme particularly in Uttar Pradesh(UP), if so, the details thereof along with its main features;
- (b) whether the government plans to extend this scheme throughout the country and if so, the details thereof;
- (c) whether the Government has any plans to spread awareness and convey in simple language the legal procedure for ease of access to the poor and if so, the details thereof; and
- (d) the number of the Tele-Law Paralegal volunteers who have associated with the

scheme State/UT-wise including UP?

#### ANSWER

# MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

(a) to (b) Yes, Sir. Tele-Law programme was launched in 2017 in 11 States covering 170 districts through 1800 Common Service Centers(CSCs)including Uttar Pradesh. Tele-Law programme aims to provide legal advice at the pre-litigation stage to the beneficiary by connecting them with Panel Lawyers via video conferencing and telephone facilities which are available at the CSCs at Panchayat level. This service is free for persons entitled under Section 12 of the Legal Services Authorities (LSA) Act, 1987 and for others by paying Rs.30/- per consultation. Tele-Law is presently operational in 669 districts across 36 States/UTs covering 75,000 Gram Panchayat through CSCs. Presently, it covers 75 districts of Uttar Pradesh covering 12,952 CSCs. 50,000 additional CSC/Gram Panchayat will be covered each year with an aim to reach out to 2.5 lakh Gram Panchayat by the year 2026.Tele-Law has served more than 12.5 lakh beneficiaries till date which includes 2.07 lakh beneficiaries in the State of Uttar Pradesh.

(c) To make people aware of their legal entitlements as well as their duties, Legal Awareness programmes are held across the country by National Legal Services Authority (NALSA). More than 79,000 Legal Awareness Camps have been organized by Legal Service Authorities from April, 2021 to September 2021 which were attended by more than 48.80 lakh citizens.Recently, a six-week long Pan India Legal Awareness and outreach campaign was also carried out as part of AzadiKaAmritMahotsav celebration by NALSA in order to reach each and every village/Urban area of the country. This campaign intended to maximize the outreach of Legal Services Authorities spreading awareness regarding the availability of free legal services to the masses. Door-to-Door visits were organized in 17.98 lakh villages reaching out to 83.67 cr citizens.

In addition, the Government implemented the programme of "Access to Justice in North Eastern States and UTs of Jammu & Kashmir and Ladakh" from 2012 to 2021. 4390 Legal Awareness/ Legal Literacy programmes were conducted reaching out to more than 4.8 lakh beneficiaries. 8.3 lakh copies of simplified IEC materials were disseminated on 69 laws in 26 languages/ dialects for easy understanding and comprehension of the common citizens.

(d) State-wise information of Para Legal Volunteers under Tele-Law including the

State of Uttar Pradesh is at Annexure A.

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ANN	EXU	RE	-	Α

Statement as referred to in reply to the Lok Sabha Unstarred Question No. 3235 for answering on 17.12.2021 raised by Shri Anurag Sharma, MP – Tele-Law Scheme.

#### Statement containing the information of State-wise break up of Para Legal Volunteers

Sr.No	State's/UTs	Total
1	Andaman And Nicobar	0
2	Andhra Pradesh	1119
3	Arunachal Pradesh	4
4	Assam	2116
5	Bihar	4090
6	Chandigarh	0
7	Chhattisgarh	2734
8	Dadra and Nagar Haveli and Daman and Diu	0
9	Delhi	0
10	Goa	0
11	Gujarat	1710
12	Haryana	2639
13	Himachal Pradesh	586
14	Jammu & Kashmir	966
15	Jharkhand	2799
16	Karnataka	590
17	Kerala	408
18	Ladakh	13
19	Lakshadweep	0
20	Madhya Pradesh	3980
21	Maharashtra	2595
22	Manipur	106
23	Meghalaya	210
24	Mizoram	112
25	Nagaland	114
26	Odisha	1798
27	Puducherry	8
28	Punjab	1097
29	Rajasthan	815
30	Sikkim	32
31	Tamil Nadu	579
32	Telangana	676
33	Tripura	268
34	Uttar Pradesh	7616
35	Uttarakhand	898
36	West Bengal	981
	Total	41,659